



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 11.09.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg Sr. Advocate	S.B. Cr. Misc. Application No. 22/2016 & S.B. Cr. Misc. Bail No. 12082/15 Jitendra Farsoiya@ Dabbu Vs. State	Alankrita Sharma	Prahlad Sharma
2	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Execution Second Appeal No. 1/11 Purushottam Sharma Vs. Chand Karan Rathi	Mahendra Goyal	Sudesh Bansal
3	Sh. Ravi Bhojak Advocate	D.B. Civil Misc. Appeal No. 1775/2017 Smt. Sapna Vs. Neeraj Khandelwal	Samarth Sharma	Rajendra Prasad Sharma
4	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Petition No. 2833/2017 Smt. Kavita Vs. Pintu Saini	A.K. Saini	S.K. Singodiya
5	Ms. Anita Agarwal, Advocate	D.B. Civil Misc. Appeal No. 3210/2015 Smt. Seema VVs. Jay Singh Tanwar	J.P. Gupta	Akhil Simlote
6	Sh. Manoj Sharma, Advocate	S.B. Civil First Appeal 258/2011 Paritosh Sharma Vs. ICICI Bank	G.S. Sharma	Ajeet Bhandari
7	Sh. J.P. Gupta Advocate	D.B. Civil Misc. Appeal No. 5470/2016 Smt. Sunita Vs. Ram Lal	Rajvir Sharma	S.R. Dhakar
8	Sh. Alok Garg Advocate	S.B. Civil First Appeal No. 1/2016 Chhagan Lal Vs. Raju Ram	RDS Naruka	AS Shekhawat
9	Sh. Ankur Rastogi Advocate	S.B. Civil Misc. Appeal No. 1712/2017 Ramdudd Sharma Vs. Kameshwar Nath Dandotiya	Dinesh Kumar Garg	J.P. Goyal
10	Sh. Vikas Jain Advocate	S.B. Cr. Leave to Appeal No. 12/2017 Smt. Kritimanish Sharda Vs. State	Ravi Shankar	N.S. Dhakad, PP

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur
Dive

“Help The Needy –Timely Help May Create History”



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Cause List Date 12.09.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek Sr. Advocate	D.B. Civil Misc. Appeal No. 3086/2017 Ramavatar Chaudhary Vs. Smt. Mamta	Neeraj Batra	Sunil Kumar Jain
2	Ms. Chandrakanta Gupta, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 6213/2016 & 6214/2016 Surendra Sharma Vs. Smt. Urmila Sharma	Pawan Kumar Sharma	Dinesh Kala
3	Ms. Chandra Kanta Gupta, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 5284/2016 Amit Garg Vs. Smt. Sonal	Vivek Goyal	Deepak Gupta
4	Sh. Bhuvnesh Sharma , Advocate	S.B. Cr. Revision Petition No. 1148/2015 Regunandan Soni Vs. State	K K Chhawal	Aladeen Khan, PP
5	Sh. Bhuvnesh Sharma, Advocate	S.B. Cr. Appeal No. 608/2015 Narendra Kr. Jain Vs. M/s Ram Petrol Services	Rahul Agarwal	Devendra Sharma
6	Ms. Alka Bhatnagar Advocate	S.B. Cr. Revision No. 1005/2015 Firoz Vs. Shahina	Shamsuddin Ansdari	Mukesh Sharma
7	Ms. Archana Mantri , Advocate	S.B. Civil Transfer Application No. 72/2016 Smt. Chanca Kanwar Vs. Surendra Singh Solanki	Vishwas Saini	S.S. Hasan

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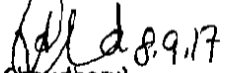
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Cause List Date 13.09.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Mohammad Hanif, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 3529/2017 Gaurav Sehgal Vs. State	Madhav Mitra	Jeetendra Shrimall, PP
2	Ms. Alka Bhatnagar Advocate	S.B. Civil Writ Petition No. 4054/2013 & 929/2014 Rajesh Vs. State	Rajendra Sharma	Rajneesh Gupta
3	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Misc. Petition No. 486/2014 Mahendra Tank Vs. Gajraj Singh	Ram Rakh Sharma	NS Dhakad, PP
4	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision Petition No. 1086/2015 Rakesh Agarwal Vs. State	Nemi Chand Choudhary	Satish Pachori
5	Sh. J.P. Gupta Advocate	D.B. Civil Misc. Appeal No. 1824/2015 Smt. Bhawana Vs. Saurabh Alias Aashu	Banwari Sharma	Nawal Singh Sikarwar

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